

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1071
ANSWERED ON:28.11.2011
NEW NATIONAL PERMIT SYSTEM
Singh Shri Ravneet

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the salient features of the new National Permit Scheme ;
- (b) whether the scheme has been implemented in all the States including Punjab to promote transport sector;
- (c) if not, the number of States wherein the said scheme has not been implemented alongwith the reasons therefor; and
- (d) the steps taken by the Government to implement the scheme throughout the country in a uniform manner?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a)to(c) In order to facilitate inter-state movement of goods carriages, a new national permit system has been implemented in all States / Union Territories with effect from 08.05.2010. As per the new arrangement, national permit can be granted by the home State on payment of Rs. 1,000/- as home State authorization fee and Rs. 15,000/- per annum per truck towards consolidated fee authorizing the permit holder to operate throughout the country.

(d) Government has also taken necessary steps to implement the new national permit system electronically with effect from 15.09.2010. The consolidated fee collected by the Central Government through State Bank of India is distributed among the States / Union Territories on a prorata basis as per an agreed formula. Share of States / Union Territories in every Rs.15,000/- collected towards consolidated fee for national permit has been notified vide S.O. 1848 (E) dated 28.07.2010.